

[10 December, 1999]

RAJYA SABHA

Accident of G.T. Express

1069. SHRI RAMACHANDRAIAH RUMANDLA:

SHRI KRISHNA KUMAR BIRLA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether enquiry into the causes of Rail accident involving Chennai-New Delhi G.T. Express ramming into goods train in Jhansi division on July 16, 1999 has been completed.

(b) if so, the details thereof; and

(c) if not, the interim findings into the mishap and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI DIGVUAY SINGH): (a) Yes, Sir.

(b) The inquiry into this accident was conducted by Commissioner of Railway Safety, Central Circle. The cause of the accident has been established as failure of Driver of UP Goods train and Controllers to observe prescribed rules and directions.

(c) Does not arise.

Growth in Passenger Kilometres and Net Tonne Kilometres

1070. MISS SAROJ KHAPARDE: Will the Minister of RAILWAYS be pleased to state:

(a) the growth in passenger kilometres and Net Tonne kilometres during the last five years;

(b) how far was the growth in route kilometres and track kilometres during the above period;

(c) whether this shows that rolling stock of Indian Railways and running track is overburdened and density has gone up; and

(d) if so, the steps taken to ease the situation?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI DIGVIJAY SINGH): (a) and (b) A statement is attached (*See below*).